

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SYSKA E-RETAILS LLP
OPERATING IN RETAIL TRADING AT PUNE**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s SYSKA E-RETAILS LLP PAN: ACXFS3785K LLPIN: AAE-8498
2.	Address of the registered office	7, Akshay Complex Off Dhole Patil Road, Pune, Pune, Maharashtra, India, 411001
3.	URL of website	https://syskaeretail.com (under development)
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	FY 2024-25 Unaudited Sale Qty. 46,046 (Led Bulbs, Dry Irons, Smart Watch, Sonic Buds, Earphone etc.) Sale Value: Rs 1.40 Crore. FY 2023-24 Audited Sale Qty. 20,65,259 Sale Value Rs. 32.50 Crore.
7.	Number of employees/ workmen	Zero (0)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at:- syska.cirp@gmail.com or accessing website at https://syskaeretail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending an email at:- syska.cirp@gmail.com or accessing website at https://syskaeretail.com
10.	Last date for receipt of expression of interest	04.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	09.09.2025
12.	Last date for submission of objections to provisional list	15.09.2025
13.	Date of issue of final list of prospective resolution applicants	20.09.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.09.2025
15.	Last date for submission of resolution plans	21.10.2025
16.	Process email id to submit Expression of Interest	syska.cirp@gmail.com

Vijay P. Lulla
Resolution Professional
For Syska E-Retail LLP
IBBI Regn No. IBBI/PA-001/IP-P00323/ 2017-18/10593
AFA: AA1/10593/02/311225/107970; Valid till 31.12.2025
Address: 201, Satchitanand Bldg, 12th Road, Khar (W), Mumbai- 400052
Place: Mumbai
Date: 20th August, 2025